

IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION

WRIT PETITION (CIVIL) D. NO. 11029 OF 2022

(Under Article 32 of the Constitution of India)

WITH

INTERLOCUTORY APPLICATION NO. 148756 OF 2023

(Application for Condonation of delay in re-filing)

WITH

INTERLOCUTORY APPLICATION NO. 148759 OF 2023

(Application for exemption from filing O.T.)

Society for Protection of Unborn ChildPetitioner
Versus
Union of India & Ors. ...Respondents

OFFICE REPORT

The Writ Petition above-mentioned has been filed by Mr. Devendra Singh, Advocate on 08.04.2022, pryaing therein that:-

“(i) Writ, order or direction in the nature of Mandamus or such other appropriate Writ, order or direction, declaring that Explanation -1 to Section 3(2) of the Medical Termination of Pregnancy Act, 1971 as unconstitutional for violating Article 21 and Article 14 of the Constitution of India. etc. ”

The similarity found in the present case is based on:

Sr.No	Case No.	Petitioner/Respondent	Status
1	W.P. (C) D.No. 23674/2021	Nikhil Datar vs. Union of India	Pending (Lastly listed on 20.01.2023, Copy of order dated 20.01.2023 passed by this Hon'ble Court is enclosed with this Office Report)
2	SLP (C) No. 11472/2020	Cry For Life Society & Ors Vs. Union Of India & Ors	Pending (Lastly listed on 29.08.2022, Copy of order dated 29.08.2022 passed by this Hon'ble Court is enclosed with this Office Report)

3	W.P. (C) No. 825/2019	Swati Agarwal & Ors Vs. Union Of India	Pending (Lastly listed on 16.12.2019, Copy of order dated 16.12.2019 passed by this Hon'ble Court is enclosed with this Office Report)
4	W.P. (C) No. 934/2017	Anusha Ravindra Vs. Union Of India & Ors	Pending (Lastly listed on 13.10.2017, Copy of order dated 13.10.2017 passed by this Hon'ble Court is enclosed with this Office Report)
5	W.P. (C) No. 855/2017	Suchita Swapnil Latkar Vs. Union Of India & Ors	Disposed of vide Court's Order dt. 08.09.2017, Copy of order dated 08.09.2017 passed by this Hon'ble Court is enclosed with this Office Report
6	W.P. (C) No. 930/2017	Poonam Chandan Yadav Vs. Union Of India & Ors	Disposed of vide Court's Order dt. 06.10.2017, Copy of order dated 06.10.2017 passed by this Hon'ble Court is enclosed with this Office Report
7	W.P. (C) No. 928/2017	Sonali Kiran Gaikwad Vs. Union Of India & Ors	Disposed of vide Court's Order dt. 09.10.2017, Copy of order dated 09.10.2017 passed by this Hon'ble Court is enclosed with this Office Report
8	W.P. (C) No. 929/2017	Nisha Suresh Aalam Vs. Union Of India & Ors	Disposed of vide Court's Order dt. 09.10.2017, Copy of order dated 09.10.2017 passed

			by this Hon'ble Court is enclosed with this Office Report
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The Writ Petition above mentioned is listed before this Hon'ble Court with this Office Report.

Dated this the 24th day of August, 2023.

SD/-
Assistant Registrar